

Petition No. 252/GT/2013

Date: 10.12.2013

To,

The Managing Director,
Jaiprakash Power Ventures Ltd.,
A Block, Sector - 128,
Noida – 201304,
Dist.Gautam Budh Nagar, U.P

Sir,

Subject: Petition No. 252/GT/2013: Approval of Generation Tariff of Jaypee Karcham Wangtoo Hydro Electric Project (Karcham Wangtoo HEP) for the period 26-05-2011 to 31-03-2014.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **17.12.2013**:

1. Tariff forms as on COD of the station duly signed and certified by either statutory or cost auditor in terms of 5(2) of the 2009 Tariff Regulation.
2. Loan Document of each Loan.
3. Bank Document with regard to Interest Rates applied in the calculation of IDC and Interest on Loan.
4. Reason for the differences between the rates applied in the calculation of IDC and Interest on Loan and Form-7 (Form 7 shows the Fixed Interest rate @ 12%, whereas different rates have been applied in the calculation).
5. Copy of Original scope of work.
6. Copy of Detailed Project Report.
7. Copies of the Original Capital Cost approval from CEA and the revisions thereof.
8. Since there is a cost overrun involved in this station, approved RCE, if any, by the competent authority shall be furnished.
9. Copy of "Report on vetting of capital cost of Karcham Wangtoo HEP by the Designated Independent Agency" of August 2012 to be furnished.
10. Soft copy of all the calculation.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)